

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> MAY, 2024, 03:00 P.M.**

**IA (IBC)/96/GB/2024  
IA (IBC)/60/GB/2024  
In CP (IB)/20/GB/2017**

**Present: 1. Hon'ble Member (Judicial), Smt. Bidisha Banerjee  
2. Hon'ble Member (Technical), Shri D. Arvind**

In the Matter of	Srei Infrastructure Financial Limited Vs Assam Company India Ltd
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. A. Gaggar, Adv.  
Ms. R.P. Paul, Adv.

For Respondent (s) :

**ORDER**

**IA (IBC)/96/GB/2024**

Ld. Counsel Mr. A. Gaggar appears through VC. There is no representation for the Respondents. Applicant is directed to issue private notice to the Respondents by email and by speed post and file affidavit of service at least 3 days before the next date of hearing. Registry is also directed to issue notice to the Respondents by email and by speed post and keep tracking report on record.

List the matter before the regular Bench on **21.05.2024**.

**IA (IBC)/60/GB/2024**

Ld. Counsel for the Applicant appears through VC. Despite service of notice, there is no representation for the Respondents.

List the matter before the regular Bench on **21.05.2024**.

Sd/-  
**D. Arvind**  
Member (Technical)

Sd/-  
**Bidisha Banerjee**  
Member (Judicial)